

37. No. 88/2022

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 114
CP No. (IB)- 41/9/JPR/2020
Under Section 9 of IBC, 2016

In the matter of:

Ultratech Cement Ltd.

...Operational Creditor

Versus

NRI-Buildtech (India) Pvt. Ltd.

... Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. SUBRATA KUMAR DASH, TECHNICAL MEMBER**

Present Through Video Conferencing: -

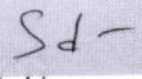
For the Operational Creditor : Archit Bohra, Adv.

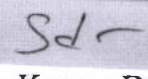
For the Corporate Debtor : None-appeared

ORDER

Heard Mr. Archit Bohra, Adv. for the Petitioner/ Operational Creditor. He submits that Petitioner has received the entire amount from the Corporate Debtor and also been instructed to withdraw the petition. He prays to withdraw the petition. Permission granted. CP No. (IB)- 41/9/JPR/2020 is dismissed as withdrawn.




(Deep Chandra Joshi)
Judicial Member


(Subrata Kumar Dash)
Technical Member

April 13, 2022
HA